

Statement showing disposal of targeted cases under Action Plan 2018-19 in Faridabad: Sessions Division for the month of February, 2019.

Nature of cases targeted (category wise)	Target as on 1.4.2018	Cases Include	Cases Exclude	Disposal upto the end of February 2019	Balance at the end of the month	Percentage of disposal upto the end of the month
Sh.Rajesh Malhotra, AD&SJ						
i) 25 Oldest Execution Petitions	25	1	1	25	0	100.00%
ii) All the Pending cases which were instituted upto 31.12.2014	2			1	1	50.00%
iii) All the cases under the Prevention of Corruption Act, 1988 which are more than one year old.	2	1		3	0	100.00%
iv) All the cases under the NDPS Act, 1985 which are more than one year old.	10	1	2	9	0	100.00%
v) All the pending cases in which the accused are in custody for a period of more than one year.	3			3	0	100.00%
vi) Oldest civil and criminal cases besides above categories	108	1	1	106	2	98.15%
Total	150	4	4	147	3	98.00%
Dr.Virender Parshad, AD&SJ						
i) 25 Oldest Execution Petitions	25			25	0	100.00%
ii) All the Pending cases which were instituted upto 31.12.2014	69	7	7	38	31	55.07%
iii) All the cases under the Prevention of Corruption Act, 1988 which are more than one year old.	0				0	-
iv) All the cases under the NDPS Act, 1985 which are more than one year old.	3			3	0	100.00%
v) All the pending cases in which the accused are in custody for a period of more than one year.	0				0	-
vi) Oldest civil and criminal cases besides above categories	53			50	3	94.34%
Total	150	7	7	116	34	77.33%
Sh.Virender Malik, AD&SJ						
i) 25 Oldest Execution Petitions	25			25	0	100.00%
ii) All the Pending cases which were instituted upto 31.12.2014	1			1	0	100.00%
iii) All the cases under the Prevention of Corruption Act, 1988 which are more than one year old.	0				0	-
iv) All the cases under the NDPS Act, 1985 which are more than one year old.	8			8	0	100.00%
v) All the pending cases in which the accused are in custody for a period of more than one year.	6			6	0	100.00%
vi) Oldest civil and criminal cases besides above categories	110	4	4	110	0	100.00%
Total	150	4	4	150	0	100.00%
Sh.Y.S.Rathor, AD&SJ (relinquished the charge on 1.5.2018) / Sh.Narender Sharma, AD&SJ (Joined on 2.5.2018 and relinquished the charge on 1.10.18)/ Sh.J.B.Gupta, AD&SJ (Joined on 3.10.18)						
i) 25 Oldest Execution Petitions	25			22	3	88.00%
ii) All the Pending cases which were instituted upto 31.12.2014	23	2	1	24	0	100.00%
iii) All the cases under the Prevention of Corruption Act, 1988 which are more than one year old.	1				1	0.00%

Nature of cases targeted (category wise)	Target as on 1.4.2018	Cases Include	Cases Exclude	Disposal upto the end of February 2019	Balance at the end of the month	Percentage of disposal upto the end of the month
iv) All the cases under the NDPS Act, 1985 which are more than one year old.	0				0	-
v) All the pending cases in which the accused are in custody for a period of more than one year.	6		1	4	1	80.00%
vi) Oldest civil and criminal cases besides above categories	95	7	7	92	3	96.84%
Total	150	9	9	142	8	94.67%

Sh.Devinder Singh, AD&SJ

i) 25 Oldest Execution Petitions	25			24	1	96.00%
ii) All the Pending cases which were instituted upto 31.12.2014	2				2	0.00%
iii) All the cases under the Prevention of Corruption Act, 1988 which are more than one year old.	1			1	0	100.00%
iv) All the cases under the NDPS Act, 1985 which are more than one year old.	6			6	0	100.00%
v) All the pending cases in which the accused are in custody for a period of more than one year.	3			3	0	100.00%
vi) Oldest civil and criminal cases besides above categories	113			103	10	91.15%
Total	150	0	0	137	13	91.33%

Ms.Jasmine Sharma, AD&SJ

i) 25 Oldest Execution Petitions	25			24	1	96.00%
ii) All the Pending cases which were instituted upto 31.12.2014	3		1	2	0	100.00%
iii) All the cases under the Prevention of Corruption Act, 1988 which are more than one year old.	0				0	-
iv) All the cases under the NDPS Act, 1985 which are more than one year old.	0				0	-
v) All the pending cases in which the accused are in custody for a period of more than one year.	7	3	2	7	1	87.50%
vi) Oldest civil and criminal cases besides above categories	115	7	7	109	6	94.78%
Total	150	10	10	142	8	94.67%

Ms.Saurab Gusain, AD&SJ

i) 25 Oldest Execution Petitions	25	3	3	23	2	92.00%
ii) All the Pending cases which were instituted upto 31.12.2014	0	6	1	5	0	-
iii) All the cases under the Prevention of Corruption Act, 1988 which are more than one year old.	0				0	-
iv) All the cases under the NDPS Act, 1985 which are more than one year old.	4			4	0	100.00%
v) All the pending cases in which the accused are in custody for a period of more than one year.	1	2		3	0	100.00%
vi) Oldest civil and criminal cases besides above categories	120	1	8	109	4	96.46%
Total	150	12	12	144	6	96.00%

Nature of cases targeted (category wise)	Target as on 1.4.2018	Cases Include	Cases Exclude	Disposal upto the end of February 2019	Balance at the end of the month	Percentage of disposal upto the end of the month
Sh.Puneet Sehgal, AD&SJ (Joined on 11.09.2018)						
i) 25 Oldest Execution Petitions	12			12	0	100.00%
ii) All the Pending cases which were instituted upto 31.12.2014	0				0	-
iii) All the cases under the Prevention of Corruption Act, 1988 which are more than one year old.	0				0	-
iv) All the cases under the NDPS Act, 1985 which are more than one year old.	0				0	-
v) All the pending cases in which the accused are in custody for a period of more than one year.	0				0	-
vi) Oldest civil and criminal cases besides above categories	63	3	3	41	22	65.08%
Total	75	3	3	53	22	70.67%
Ms.Kanchan Mahi, AD&SJ (Exclusive Court dealing with Heinous crime cases against women) [proceeded on CCL w.e.f. 3.1.2019, so cases have been transferred to other courts]						
100 Oldest Heinous crime cases	100	42	73	69	0	69.00%
Sh.Narender Sharma, AD&SJ (Fast Track Court for trial of rape cases w.e.f. 1.10.2018)						
100 Oldest Heinous crime cases	50			37	13	74.00%
Sh.Kuldeep Singh, AD&SJ (Exclusive Court dealing with Heinous crime cases against women till 29.9.18 & Fast Track Court for trial of Rape Cases w.e.f. 1.10.18)						
100 Oldest Heinous crime cases	100	4	4	97	3	97.00%
Dr.Sarita Gupta, DJ, Family Court-I (Relinquished the charge on 1.5.2018)						
150 Oldest cases including 25 oldest execution petitions.	150		121	29	0	19.33%
Sh.Jagjit Singh, DJ, Family Court-II						
150 Oldest cases including 25 oldest execution petitions.	150	41	41	145	5	96.67%
Sh.Sartaj Baswana, DJ, Family Court-III						
150 Oldest cases including 25 oldest execution petitions.	150	37	37	130	20	86.67%
<u>Total Additional District & Sessions Judges</u>						
i) 25 Oldest Execution Petitions	187	4	4	180	7	96.26%
ii) All the Pending cases which were instituted upto 31.12.2014	100	15	10	71	34	67.62%
iii) All the cases under the Prevention of Corruption Act, 1988 which are more than one year old.	4	1	0	4	1	80.00%
iv) All the cases under the NDPS Act, 1985 which are more than one year old.	31	1	2	30	0	100.00%
v) All the pending cases in which the accused are in custody for a period of more than one year.	26	5	3	26	2	92.86%
vi) Oldest civil and criminal cases besides above categories	777	23	30	720	50	93.51%

Nature of cases targeted (category wise)	Target as on 1.4.2018	Cases Include	Cases Exclude	Disposal upto the end of February 2019	Balance at the end of the month	Percentage of disposal upto the end of the month
vii) 100 Oldest Heinous Crime cases against women in Exclusive Courts.	250	46	77	203	16	92.69%
viii) 150 Oldest cases in Family Courts including 25 oldest execution petitions.	450	78	199	304	25	92.40%
GRAND TOTAL	1825	173	325	1538	135	91.93%

COURTS OF CIVIL JUDGES-CUM-JUDICIAL MAGISTRATES

Sh.Tarun Singal, CJ (Sr.Div.)

i) 50 Oldest Execution Petitions	50	17	17	49	1	98.00%
ii) All the Pending cases which were instituted upto 31.12.2013	130	58	56	122	10	92.42%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	1	3		3	1	75.00%
iv) Oldest civil and criminal cases besides above categories	19	30	35	14	0	100.00%
Total	200	108	108	188	12	94.00%

Dr.Ashok Kumar, Chief Judicial Magistrate

i) 50 Oldest Execution Petitions	50	2	2	45	5	90.00%
ii) All the Pending cases which were instituted upto 31.12.2013	41	23	4	53	7	88.33%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	0	2	1	1	0	100.00%
iv) Oldest civil and criminal cases besides above categories	109	6	26	89	0	100.00%
Total	200	33	33	188	12	94.00%

Sh.Rajeev, CJ (Jr.Div.)

i) 50 Oldest Execution Petitions	50	10	10	49	1	98.00%
ii) All the Pending cases which were instituted upto 31.12.2013	58	21		74	5	93.67%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	4			4	0	100.00%
iv) Oldest civil and criminal cases besides above categories	88		21	64	3	95.52%
Total	200	31	31	191	9	95.50%

Sh.Sandeep Kumar, CJ (Jr.Div.)

i) 50 Oldest Execution Petitions	50	1	1	42	8	84.00%
ii) All the Pending cases which were instituted upto 31.12.2013	88	21	29	78	2	97.50%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	14	0	5	8	1	88.89%

Nature of cases targeted (category wise)	Target as on 1.4.2018	Cases Include	Cases Exclude	Disposal upto the end of February 2019	Balance at the end of the month	Percentage of disposal upto the end of the month
iv) Oldest civil and criminal cases besides above categories	48	31	18	61	0	100.00%
Total	200	53	53	189	11	94.50%
Ms.Garima Yadav, CJ (Jr.Div.)						
i) 50 Oldest Execution Petitions	50	14	14	42	8	84.00%
ii) All the Pending cases which were instituted upto 31.12.2013	92	37	33	72	24	75.00%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	0	6	1	5	0	100.00%
iv) Oldest civil and criminal cases besides above categories	58	75	84	45	4	91.84%
Total	200	132	132	164	36	82.00%
Ms.Archana, CJ (Jr.Div.)						
i) 50 Oldest Execution Petitions	50		16	34	0	68.00%
ii) All the Pending cases which were instituted upto 31.12.2013	146		80	66	0	88.00%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	4	5	5	4	0	66.67%
iv) Oldest civil and criminal cases besides above categories	0	75	39	36	0	52.17%
Total	200	80	140	140	0	70.00%
Sh.Alok Anand, CJ (Jr.Div.)						
i) 50 Oldest Execution Petitions	50	7	7	50	0	100.00%
ii) All the Pending cases which were instituted upto 31.12.2013	64	44	14	92	2	97.87%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	1	5	2	3	1	75.00%
iv) Oldest civil and criminal cases besides above categories	85		33	52	0	100.00%
Total	200	56	56	197	3	98.50%
Sh.Manjeetpal, CJ (Jr.Div.)						
i) 50 Oldest Execution Petitions	50	21	21	50	0	100.00%
ii) All the Pending cases which were instituted upto 31.12.2013	63	31	9	83	2	97.65%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	8			8	0	100.00%
iv) Oldest civil and criminal cases besides above categories	79	5	27	57	0	100.00%
Total	200	57	57	198	2	99.00%
Ms.Pallavi Ojha, CJ (Jr.Div.) (relinquished the charge on 1.5.2018) / Ms.Reetu Yadav, CJ (Jr.Div.) (Joined on 2.5.2018 and proceeded on maternity leave from 9.10.2018)						
i) 50 Oldest Execution Petitions	50		34	16	0	32.00%

Nature of cases targeted (category wise)	Target as on 1.4.2018	Cases Include	Cases Exclude	Disposal upto the end of February 2019	Balance at the end of the month	Percentage of disposal upto the end of the month
ii) All the Pending cases which were instituted upto 31.12.2013	48	12	44	16	0	31.37%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	0	1	1		0	-
iv) Oldest civil and criminal cases besides above categories	102	19	65	56	0	57.14%
Total	200	32	144	88	0	44.00%
Ms.Mansi Gaur, CJ (Jr.Div.) (relenquished the charge on 1.5.2018) / Ms.Sonia, CJ (Jr.Div.) (Joined on 2.5.2018)						
i) 50 Oldest Execution Petitions	50	8	8	37	13	74.00%
ii) All the Pending cases which were instituted upto 31.12.2013	10	37	8	29	10	74.36%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	15			14	1	93.33%
iv) Oldest civil and criminal cases besides above categories	125	10	39	89	7	92.71%
Total	200	55	55	169	31	84.50%
Sh.Rakesh Kumar, CJ (Jr.Div.) [The Court designated as 138 N.I.Act court w.e.f. 27.8.18]						
i) 50 Oldest Execution Petitions	50		38	12	0	24.00%
ii) All the Pending cases which were instituted upto 31.12.2013	49	1	33	17	0	42.50%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	2	1	1	2	0	66.67%
iv) Oldest civil and criminal cases besides above categories	99	36	85	50	0	46.73%
Total	200	38	157	81	0	40.50%
Ms.Poorva Mehra, CJ (Jr.Div.)						
i) 50 Oldest Execution Petitions	5	49	4	43	7	86.00%
ii) All the Pending cases which were instituted upto 31.12.2013	0	82	50	29	3	90.63%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	5	1	1	5	0	100.00%
iv) Oldest civil and criminal cases besides above categories	190	55	132	108	5	95.58%
Total	200	187	187	185	15	92.50%
Ms.Himani Gill, CJ (Jr.Div.)						
i) 50 Oldest Execution Petitions	8	32	1	25	14	64.10%
ii) All the Pending cases which were instituted upto 31.12.2013	0	31		19	12	61.29%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	1		1		0	0.00%
iv) Oldest civil and criminal cases besides above categories	191	1	62	104	26	80.00%
Total	200	64	64	148	52	74.00%

Nature of cases targeted (category wise)	Target as on 1.4.2018	Cases Include	Cases Exclude	Disposal upto the end of February 2019	Balance at the end of the month	Percentage of disposal upto the end of the month
Ms.Kimmi Singla, CJ (Jr.Div.)						
i) 50 Oldest Execution Petitions	14	35		39	10	79.59%
ii) All the Pending cases which were instituted upto 31.12.2013	0	35	1	28	6	82.35%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	4	5	8	1	0	100.00%
iv) Oldest civil and criminal cases besides above categories	182	72	138	95	21	81.90%
Total	200	147	147	163	37	81.50%
Ms.Sakshi Saini, CJ (Jr.Div.)						
i) 50 Oldest Execution Petitions	12	28		29	11	72.50%
ii) All the Pending cases which were instituted upto 31.12.2013	0	25		21	4	84.00%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	1			1	0	100.00%
iv) Oldest civil and criminal cases besides above categories	187	26	79	116	18	86.57%
Total	200	79	79	167	33	83.50%
Ms.Shivani, CJ (Jr.Div.)						
i) 50 Oldest Execution Petitions	7	36	3	33	7	82.50%
ii) All the Pending cases which were instituted upto 31.12.2013	0	28		18	10	64.29%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	2			2	0	100.00%
iv) Oldest civil and criminal cases besides above categories	191	4	65	105	25	80.77%
Total	200	68	68	158	42	79.00%
Sh.Rajeev (relinquished the charge on 1.5.2018) / Ms.Poonam Kanwar (Joined on 2.5.2018), Principal Magistrate, Juvenile Justice Board						
100 oldest Juvenile Inquiries	100	1	1	86	14	86.00%
Sh.Vivek Singh, JMIC (relinquished the charge on 1.5.2018) / Sh.Amit Sihag, JMIC (Joined on 2.5.2018) (Exclusive Court dealing with 138 N.I.Act Cases)						
1000 oldest cases	1000	25	25	741	259	74.10%
Ms.Sushma, JMIC (Exclusive Court dealing with 138 N.I.Act Cases) [Proceeded on maternity leave w.e.f. 17.08.2018 & cases transferred to Sh.Rakesh Kumar, JMIC]						
1000 oldest cases	1000		586	414	0	41.40%
Sh.Rakesh Kumar, JMIC (Exclusive Court dealing with 138 N.I.Act Cases) w.e.f. 27.08.2018						
1000 oldest cases	0	588	2	354	232	60.41%
Sh.Jitender Kumar, JMIC (Exclusive Court dealing with 138 N.I.Act Cases)						
1000 oldest cases	1000	60	60	903	97	90.30%
Sh.Pardip Kumar, JMIC (Exclusive Court dealing with 138 N.I.Act Cases)						
1000 oldest cases	1000			751	249	75.10%
TOTAL OF CIVIL JUDGES-CUM-JUDICIAL MAGISTRATES						

Nature of cases targeted (category wise)	Target as on 1.4.2018	Cases Include	Cases Exclude	Disposal upto the end of February 2019	Balance at the end of the month	Percentage of disposal upto the end of the month
i) 50 Oldest Execution Petitions	596	260	176	595	85	87.50%
ii) All the Pending cases which were instituted upto 31.12.2013	789	486	361	817	97	89.39%
iii) All the pending cases in which the accused are in custody for a period of more than six months.	62	29	26	61	4	93.85%
iv) Oldest civil and criminal cases besides above categories	1753	445	948	1141	109	91.28%
v) 100 oldest Juvenile Inquiries	100	1	1	86	14	86.00%
vi) 1000 Oldest cases in Exclusive Courts dealing with 138 N.I.Act cases.	4000	673	673	3163	837	79.08%
Grand Total	7300	1894	2185	5863	1146	83.65%
TOTAL OF (COURTS OF ADJ's + CIVIL JUDGES/JMICS)	9125	2067	2510	7401	1281	85.25%

**District & Sessions Judge
Faridabad**